

MENTIONING REPORT COURT NO 06

Date : 22/01/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	4326/11	27-01-2021
2	WPS	5903/14	23-03-2021
3	WPS	6165/15	23-03-2021
4	WPS	5837/14	24-03-2021
5	Cr.M.P	2714/20	29-01-2021
6	Cr.M.P	2293/20	29-01-2021
7	WPS	635/12	ASSIGNED MATTER HMJ S.K DWIVEDI (COURT NO. 09)

MENTIONING REPORT COURT NO 09

Date : 25/01/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	920/18	REJECTED
2	WPS	10/21	AT THE EARLIEST IF READY
3	WPS	172/21	AT THE EARLIEST IF READY
4	WPS	2721/20	AT THE EARLIEST IF READY
5	WPS	2578/20	AT THE EARLIEST IF READY
6	WPS	3021/20	AT THE EARLIEST IF READY
7	WPS	3679/20	AT THE EARLIEST IF READY
8	WPS	153/21	AT THE EARLIEST IF READY
9	WPS	2154/20	AT THE EARLIEST IF READY
10	WPS	1071/20	AT THE EARLIEST IF READY
11	WPS	52/21	AT THE EARLIEST IF READY

MENTIONING REPORT COURT NO 18

Date : 25/01/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	2638/20	01-02-2021
2	WPC	137/21	03-02-2021
3	WPC	143/21	03-02-2021
4	WPC	142/21	03-02-2021
5	WPC	144/21	03-02-2021
6	WPC	146/21	03-02-2021
7	WPC	145/21	03-02-2021
8	WPC	147/21	03-02-2021
9	WPC	148/21	03-02-2021
10	WPC	149/21	03-02-2021
11	WPC	150/21	03-02-2021
12	WPC	151/21	03-02-2021
13	WPC	152/21	03-02-2021
14	WPC	6096/16	04-02-2021
15	WPC	289/21	24-02-2021
16	WPC	3971/20	25-02-2021
17	WPC	5152/16	25-02-2021
18	WPC	1214/18	15-03-2021
19	WPC	5776/18	15-03-2021
20	WPC	6347/19	18-03-2021
21	WPC	4297/20	22-03-2021
22	WPC	4311/17	AS PER LAST JUDICIAL ORDER
23	WPC	5103/18	AS PER LAST JUDICIAL ORDER

MENTIONING REPORT COURT NO 19

Date : 25/01/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	492/18	FIX FOR 29-01-2021
2	MA	201/18	FIX FOR 29-01-2021